

Title: Need to check the smuggling in the border areas along West Bengal and provide financial assistance to the affected families during firing by the B.S.F. personnel.

SHRI ADHIR CHODHARY (BERHAMPORE, WEST BENGAL): Sir, I would like to draw the attention of this House to a matter which concerns all of us here....(Expunged as ordered by the Chair)

It is well known to all that the entire Bengal is a porous border and it is free for all. Everything is being smuggled out of Bangladesh. Even thousands of cows find their easy access to Bangladesh in the full glare of BSF Jawans and with full connivance of the local police.

Sir, the most gruesome and heartening had occurred on 3rd December in Coochbehar district....* Therefore, I request the concerned Ministry to take some action so that those perpetrators should face exemplary punishment.

Thank you Sir.

*Expunged as ordered by the Chair

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, unilaterally and one sided firing caused death of five persons, viz., Bokul Sen, Shamsul Haq, Habib-ur-Rehman, Rafiq-ul-Islam, and Aleq Haq, on the 3rd of December in Koochbehar district, Police Station Dinhatta in West Bengal.

">Sir, they were all innocent persons and the incident took place in front of the Panchayat Office. We demand financial assistance from the Central Government so far as the five innocent victimised families are concerned. It is also most unfortunate that the BSF people in connivance with a section of the State Government Police have made an unholy nexus where they completely failed to check the smuggling in the border areas, thus unnecessarily creating problems throughout the State in different times and different aspects.

">I would appeal to the hon. Home Minister to look into the matter and to provide financial assistance to these victimised families.

SHRI AJAY CHAKRABORTY (BASIRHAT): Sir, I draw the attention of this House to a very serious matter which has adversely affected the people of the border area.

">The Border Security Forces were posted in the entire Indo-Bangladesh area of West Bengal to check the illegal activities, illegal acts of the people in the border area and for the security of our country. The BSF are not doing their job.* The common people were carrying rice, wheat, vegetables, and kerosene oil for their own family consumption. The BSF people had allegedly snatched away their goods and harassed, humiliated and assaulted those people. It is also alleged that even the businessmen, who are carrying their business with valid documents legally, are also subject to harassment and humiliation in the hands of the BSF.

">Last December, five persons including children had succumbed to injuries due to the

">(Interruptions)**

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">*Expunged as ordered by the Chair.

">**Not Recorded.

">MR. DEPUTY-SPEAKER: This will not go on record. Now, you conclude.

">... (Interruptions)*

SHRI RAJESH PILOT (DAUSA): Sir, the BSF is doing a very good job in the border area. Some incident must have taken place. I am not contradicting that but the BSF is doing a very good job. This also must go on record. ... (Interruptions)

">MR. DEPUTY-SPEAKER: Shri Ajoy Chakraborty, you conclude now.

">SHRI AJAY CHAKRABORTY : Sir, within one minute, I shall conclude.

">... (Interruptions)

">SHRI AMAR ROY PRADHAN (COOCHBEHAR): Sir, within the last one year, 700 people were killed. ... (Interruptions)

">MR. DEPUTY-SPEAKER: Shri Pradhan, this is not the way. You are a very senior Member. You cannot interrupt like this. Please maintain some dignity.

">SHRI AJAY CHAKRABORTY : Sir, I will conclude within two minutes.

">At the time of the regime of the UF Government, the then Home Minister, Shri Indrajit Gupta took steps and measures to check the

BSF personnel but at this time, the BSF is given free hand. They are doing havoc in the border area. They are saying (Interruptions)

">MR. DEPUTY-SPEAKER: What do you want the Central Government to do? You make a request.

">SHRI AJOY CHAKRABORTY: Sir, I would urge upon the Government of India, particularly the Union Home Minister to look into the matter (Interruptions)

* MR. DEPUTY-SPEAKER: Nothing will go on record.

">(Interruptions) *

SHRI CHANDRA SHEKHAR (BALLIA, U.P.): Mr. Deputy-Speaker, Sir, certain norms should be observed in this House. If organisations like the BSF are attacked like this in this House, I do not know how they will discharge their sensitive duty. If any matter is there, it should be brought before the Home Minister and the matter should have been inquired. But just to blame the BSF for all type of crimes on the border, it is going to create a very serious problem for the whole nation. We must have some restraint in making observations in this House. ... (Interruptions)

">MR. DEPUTY-SPEAKER: That is why, I have restrained him. I will not allow any word of such derogatory remarks against any Force including the BSF. Nothing will go on record.

">... (Interruptions)

">MR. DEPUTY-SPEAKER: It will be expunged. Not only that, the hon. Member, Shri Chandra Shekhar raised this matter and said that the hon. Members should have restraint.

">... (Interruptions)

">SHRI SUDIP BANDYOPADHYAY : Sir, we have raised a particular incident. ... (Interruptions)

MR. DEPUTY-SPEAKER: We are proud of our BSF and other Forces. The Members cannot irresponsibly utter anything and everything on the Forces. Shri Ajoy Chakraborty, I will not allow you to say anything more. Please resume your seat. Nothing will go on record.

">(Interruptions)*

*Not Recorded.

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">MR. DEPUTY-SPEAKER: Now, Shri Brar.